

From,

Registrar General
High Court of Uttarakhand
Nainital

To,

1. All the District Judges, Uttarakhand Judiciary.
2. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
5. Principal Judge/ Judges, Family Courts, Uttarakhand Judiciary.
6. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
7. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, Ist Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
8. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
10. Registrar, State Consumer Disputes Redressal Commission, H.N. 23/16, Circular Road, Dalanwala, Dehradun,
11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.

C.L. No. 06 /UHC/Admin.A/2024

Dated: 22 March, 2024

Subject: Withdrawal of Circular Letter No. 06 Dated 27.03.2023.

Sir,

On the subject noted above, I have been directed to inform that Circular Letter No. 06 Dated 27.03.2023 regarding Annual Confidential Remarks issued by this Hon'ble Court hereby stands withdrawn.

Yours sincerely,

Sd/-

(Ashish Naithani)

No. 1702 /UHC/Admin.A/2024 Dated: March 22, 2024.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with request to place this Circular Letter before Her Lordship for kind perusal.
2. PS(s)/PA(s) to Hon'ble Judge(s) with the request to place the same before His Lordship for kind perusal.
3. P.S./P.A. to Registrar General.
4. All the Registrars/O.S.D./Secretary, HCLSC of the Court.
5. All the Joint Registrar/Deputy Registrars/ Assistant Registrars (Admin.A/Inspection)/Librarian of the Court
6. Deputy Registrar (IT), High Court of Uttarakhand, Nainital, to upload the Circular Letter on official website.
9. Guard File.

Registrar General